

CP NO. 50(ND)/2010
RT No.21/2016

Maschinen Umwelttechnik Transportanlagen
Gesellschaft MBH

...Petitioner

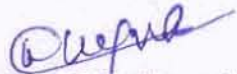
Versus.

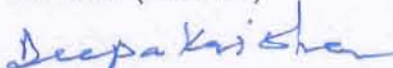
M/s Oswal FM Haemmerle Textile Ltd. & Ors.

...Respondents

Present: Mr. Prateek Gupta, Advocate for Mr. Amit Bansal,
Advocate for petitioner.
Mr. Praveen Gupta, Advocate for Mr. Himanshu Vij,
Advocate for respondents.

Mr. Prateek Gupta, Advocate for petitioner has filed Memo of Appearance and again seeks adjournment to file Power of Attorney as per the rules. Last time is granted to do the needful by the next date. Again adjournment is requested by the petitioner that Senior Counsel is from Delhi and he could not come today. This is not ground for seeking adjournment as the date was fixed in the presence of learned counsel. Adjournment however is granted in the interest of justice for arguments for 03.11.2016.


(Justice R.P. Nagrath)
Member (Judicial)


(Deepa Krishan)
Member(Technical)

October 18, 2016

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